

NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

Company Appeal (AT) No. 18 of 2021

IN THE MATTER OF:

Axis Trustee Services Ltd. & Ors.

....Appellants

Vs.

SREI Equipment Finance Ltd.

....Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Himanshu Vij, Mr. Naman Kamdar and Ms. Diksha Gupta, Advocates.

For Respondent: Mr. A.S. Chandhiok and Mr. Joy Saha, Sr. Advocates with Mr. Abhijeet Sinha, Mr. Dipen Chatterjee, Mr. Rusha Mitra and Mr. Saptarshi Mandal, Advocates.

O R D E R
(Virtual Mode)

31.03.2021: Heard Learned Sr. Counsel for the Appellant on merits at length, due to paucity of time the matter is adjourned for Respondent's argument.

Let the matter be fixed 'For Hearing' on **16th April, 2021.**

In the meanwhile, Learned Counsel for the parties may file Short Written Submissions not more than three pages alongwith relevant citations.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)